

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 110 OF 2016**  
**&**  
**IA NO. 260 OF 2016 & IA No. 1573 of 2018**

**Dated : 18<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**GMR Kamalanga Energy Ltd. & Anr. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishrov Mukerjee  
Mr. Yashswi Kant

Counsel for the Respondent(s) : Mr. G. Umapathy  
Ms. Vaishnavi for R-2 to R-4

Mr. Ravi Kishore  
Ms. Rajshree Chaudhury for PTC

**ORDER**

List the matter for hearing on **22.08.2019 at 2.30 p.m.**

Interim direction, if any, shall continue till next date of hearing.

**(Ravindra Kumar Verma)**  
**Technical Member**  
mk/mkj

**(Justice Manjula Chellur)**  
**Chairperson**